

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:80

ANSWERED ON:05.08.2013

LAND ACQUISITION FOR NH PROJECTS

Shankar Alias Kushal Tiwari Shri Bhisma;Singh Alias Pappu Singh Shri Uday

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether a large number of National Highway Projects have been delayed due to land acquisition;
- (b) if so, the details of the projects delayed/cases pending in the courts on account of land acquisition during the last three years and the current year;
- (c) whether the Government has taken any action in this regard and if so, the details thereof and if not, the reasons therefor;
- (d) whether the proposed Land Acquisition Law is expected to push up the costs for the National Highways; and
- (e) if so, the details thereof and the corrective action proposed to be taken in the matter

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) & (b): Yes, Madam. A list of projects delayed due to various reasons including delay in land acquisition is annexed.
- (c): The issue of land acquisition has been taken up by the National Highways Authority of India with the State Governments by holding regular meetings for expediting the acquisition of land besides taking the following action :
 - (i) Regional offices headed by Chief General Manager (CGM) have been set up for effective monitoring of implementation of projects;
 - (ii) Adequate powers have been delegated to the CGMs of Regional Offices in land acquisition;
 - (iii) High Powered Committees have been set up by State Governments with Chief Secretaries as Nodal Officer for National Highway Development Project (NHDP) and the Regional CGMs as a Member thereof
 - (iv) Special Land Acquisition Units (SLAU) have been set up in some States;
 - (v) Signing of State Support Agreement (SSA).
- (d) & (e) : Since the proposed Land Acquisition, Rehabilitation and Resettlement Bill, 2011 has not been enacted, it is pre-mature to make any comment on escalation of the costs of National Highways projects on its enactment.